

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:716
ANSWERED ON:12.07.2004
ASSISTANCE FROM RASHTRIYA KALYAN KOSH
Mahajan Shri Y.G.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether financial assistance from the Rashtriya Kalayan Kosh has been provided to sports persons;
- (b) if so, the details thereof during each of the last three years; and
- (c) the number of sports persons who have requested for financial assistance from the said Kosh during the current year and the number of such sports persons who have been provided assistance during above period?

Answer

THE MINISTER OF YOUTH AFFAIRS & SPORTS (SHRI SUNIL DUTT)

(a) Yes, Sir.

(b) Under the scheme of `National Welfare Fund for Sports persons` pension up to Rs. 2500/- per month and lump-sum financial assistance upto Rs.40,000/- for medical treatment are sanctioned to outstanding sportspersons living in indigent circumstances i.e. whose monthly income is less than Rs.3000/- from all sources. Besides, lump sum financial assistance upto Rs. 1 lakh is provided to sportspersons who may sustain fatal injury during training or competition. However, the chairperson may sanction higher assistance in any deserving case.

Number of sportspersons who received pension as well as lump sum financial assistance during the last 3 years is as under:

Year	Number of sportspersons given pension	No. of sportspersons given lump sum financial assistance
------	---------------------------------------	--

2001-02	50	00
2002-03	48	06
2003-04	49	05

(c) During the current financial year (till date), the Ministry has received 5 proposals for financial assistance under the scheme of National Welfare Fund for Sportspersons. Lump-sum financial assistance has been granted in one case. In the remaining four cases verification reports in respect of sports achievements and financial status of the applicants from the concerned National Sports Federations and District Collectors have been called and are awaited.